

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1827
TO BE ANSWERED ON 10.03.2025**

STATUS OF e-SHRAM PORTAL

1827. DR. KALYAN VAIJINATHRAO KALE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of unorganised sector workers registered under the e-Shram portal, State, gender and occupational category-wise breakdown;**
- (b) the number of registered workers who have availed benefits under the social security schemes linked to the e-Shram portal;**
- (c) whether the Government has conducted assessments on the effectiveness of the e-Shram portal in improving access to welfare schemes, and if so, the key findings of these assessments; and**
- (d) the steps being taken to address challenges in the registration process and to achieve 100% registration of unorganised sector workers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. As on 3rd March 2025, over 30.68 crore unorganised workers have already registered on eShram portal, with more than half of them being female (53.68%).

State-wise, gender-wise and occupational category-wise, registration details are at Annexure I, Annexure II and Annexure III respectively.

In keeping with the vision of the Budget Announcement on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram–“One-Stop-Solution” on 21st October 2024.

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eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, 13 schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY).

To evaluate the effectiveness of eShram portal, a third party evaluation/impact assessment of eShram has been taken up by the Quality Council of India (QCI).

Steps taken by the Ministry to address challenges in the registration process and increase awareness among unorganised workers include:

- i. Holding periodic review meeting with States/UTs.**
- ii. Regular meeting with Common Services Centre (CSC).**
- iii. To provide employment and skilling opportunities, eShram is integrated with National Career Service (NCS) and Skill India Digital Portal.**
- iv. To facilitate enrolment under pension scheme, eShram is integrated with Pradhan Mantri Shram Yogi Maandan (PMSYM).**
- v. To offer one-stop search and discovery of the Government schemes, eShram is integrated with myScheme portal.**
- vi. SMS campaign to create awareness.**
- vii. Social media platforms are also being used to spread awareness among workers to register on eShram. State Seva Kendras (SSKs) and services of Common Service Centres were onboarded to facilitate assisted mode registrations of unorganised workers.**
- viii. eShram is also onboarded on Unified Mobile Application for New-age Governance (UMANG app), to increase reach among the workers and provide registration/ update facility at the convenience of their mobile.**

ix. To enhance the accessibility of the eShram portal, the Ministry of Labour and Employment launched multilingual functionality on the eShram portal on 7th January 2025, using the Bhashini platform. This enhancement now allows workers to interact with eShram portal in 22 Indian languages, improving accessibility and promoting inclusivity for all.

x. To make eShram and associated services, readily available to unorganized workers, the Ministry of Labour & Employment launched the eShram mobile application on 24th February 2025. This application provides real-time access to welfare schemes integrated with eShram, significantly improving accessibility and convenience.

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 1827 for 10.03.2025 regarding “Status of e-Shram Portal”

States/UTs wise number of unorganised workers registered on eShram, as on 3rd March, 2025 is as under:

S.No.	State	Total Registrations
1	Andaman And Nicobar Islands	32,984
2	Andhra Pradesh	82,78,582
3	Arunachal Pradesh	2,04,159
4	Assam	76,25,041
5	Bihar	2,97,84,018
6	Chandigarh	1,86,256
7	Chhattisgarh	85,51,016
8	Delhi	35,20,346
9	Goa	77,670
10	Gujarat	1,19,51,388
11	Haryana	53,73,158
12	Himachal Pradesh	19,88,766
13	Jammu And Kashmir	35,75,377
14	Jharkhand	96,37,220
15	Karnataka	1,06,87,903
16	Kerala	60,23,160
17	Ladakh	33,896
18	Lakshadweep	2,818
19	Madhya Pradesh	1,86,69,796
20	Maharashtra	1,75,61,195
21	Manipur	4,55,685
22	Meghalaya	3,30,557
23	Mizoram	65,107
24	Nagaland	2,34,120
25	Odisha	1,35,67,509
26	Puducherry	1,90,711
27	Punjab	57,99,009
28	Rajasthan	1,45,78,594
29	Sikkim	42,833

30	Tamil Nadu	90,69,411
31	Telangana	44,82,351
32	The Dadra And Nagar Haveli And Daman And Diu	74,771
33	Tripura	8,89,395
34	Uttar Pradesh	8,38,24,946
35	Uttarakhand	30,65,635
36	West Bengal	2,64,38,711
	Total	30,68,74,094

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 1827 for 10.03.2025 regarding “Status of e-Shram Portal”

Gender wise number of unorganised workers registered on eShram, as on 3rd March, 2025 is as under:

S. No	Gender	Registrations
1	Female	16,47,36,072
2	Male	14,21,30,667
3	Others	7,355
Total		30,68,74,094

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 1827 for 10.03.2025 regarding “Status of e-Shram Portal”

Occupation wise number of unorganised workers registered on eShram, as on 3rd March, 2025 is as under:

S.No.	Occupation Sector	No of Registrations
1	Agriculture	15,99,36,962
2	Apparel	2,00,36,504
3	Automobile & Transportation	82,06,116
4	Banking, Financial Services & Insurance	44,522
5	Beauty & Wellness	20,51,964
6	Capital Goods & Manufacturing	64,21,937
7	Construction	2,77,31,452
8	Domestic and Household Workers	2,89,04,451
9	Education	51,56,353
10	Electronics & HW	49,86,500
11	Food Industry	14,06,177
12	Gem & Jewellery	10,13,275
13	Glass & Ceramics	2,86,619
14	Handicrafts & Carpets	23,19,790
15	Healthcare	34,18,685
16	Leather Industry Works	60,69,527
17	Mining	4,49,069
18	Miscellaneous	1,36,65,316
19	Musical Instruments	1,09,882
20	Office Administration & Facility Management	29,10,812
21	Organised Retail	87,678
22	Printing	4,94,673
23	Private Security	4,52,043
24	Professionals	8,12,367
25	Retail	23,41,729
26	Service	2,93,228
27	Textile & Handloom	2,04,164
28	Tobacco Industry	26,89,300
29	Tourism & Hospitality	41,69,416
30	Wood & Carpentry	2,03,583
	Total	30,68,74,094
